

The foreign exchange earned year-wise is shown below :—

Year	Foreign exchange earned (Rs. in lakhs)				Total
	Machine Tools		Wrist-watches		
	No.	Value	No.	Value	
1965-66	73	17.87	1680	0.65	18.52
1966-67	78	31.85	799	0.41	32.26
1967-68	79	29.44	931	0.59	30.03

+100 watch
movements

Heavy Electricals (Ind a) Ltd.

No export has been made during the last three years.

Heavy Engineering Corporation Ltd.

No export has been made during the last three years.

New Industries in Madhya Pradesh

3407. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number and nature of new industries started in Madhya Pradesh with their locations during the last 5 years ;

(b) the number of workers employed in these industries and the annual wage bill of each ;

(c) whether the industrial development of the State is being pursued according to targets set ; and

(d) the new industries proposed to be set up in the near future in the State in the public and private sectors, subject to the finalization of the Fourth Five Year Plan ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Staff in Foreign-owned Companies

3408. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number of Indians and foreigners

employed in foreign-owned companies in the salary-group Rs. 5001 and over ;

(c) the names of ten top foreign companies employing such persons with Indian and foreign employees in each ;

(c) the percentage of amoluments each foreign employee is allowed to repatriate annually ;

(d) the precise steps taken by the Government to Indianize services in this salarygroup ; and

(e) if not, the reasons therefor ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) As on 1st January, 1968 foreign-owned/controlled companies operating in India employed, in the salary-group of above Rs. 5000/-, 475 Indians and 1027 non-Indians. Indians, thus, formed 31.6 per cent of the total employed in the salary-group. As on 1st January, 1967, there were 371 Indians and 1072 non-Indians in the salary-group, Indians manning 25.7 per cent of the posts.

(b) Information is confidential.

(c) Prior to the devaluation of the rupee in June, 1966 foreign nationals in India were permitted to remit to their respective countries 50% of their net income subject to a maximum of Rs. 1,500/- per month. After the devaluation of the rupee the maximum limit has been raised to Rs. 2,360/- per month.

(d) and (e). In pursuing its policy of Indianisation of staff in foreign firms, the Government of India have taken into consideration the need for technical experts possessing specialised knowledge. Government's policy in this regard has, been one of persuasion.

Motor Tyres

3409. SHRI BABURAO PATEL : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) quantity and value of the annual consumption in the country of motor tyres during the last 3 years, type-wise ;

(b) quantity and value of the total annual production capacity in the country at present, type-wise and company-wise ;